

him. There are one or two cases instituted by the Company in respect of Assistants who have left without fulfilling the terms of their employment contract.

Applications for Industrial Licences

4226. Shri D. D. Mantri: Will the Minister of Industry be pleased to state:

(a) the number of applications for industrial licences received from Maharashtra during the last three months; and

(b) the number out of them sanctioned and the number of those rejected during the same period?

The Minister of Industry (Shri D. Sanjivayya): (a) 93 (during the three months May—July 1966)

(b) Sanctioned	Nil.
Rejected	1
Not requiring license	4
Application incomplete	1
Pending	87

Allotment of Cement for Maharashtra

4227. Shri D. D. Mantri: Will the Minister of Industry be pleased to state:

(a) whether special allotment of cement for the public of Maharashtra is being made;

(b) if so, the quantity in tonnage; and

(c) if the answer to part (a) above be in the negative, the reasons therefor?

The Minister of Industry (Shri D. Sanjivayya): (a) to (c). Under the scheme of decontrol, Government makes allotment of cement only for supplies to Government Departments, Organisations under the rate contract for which 50 per cent of total cement production is reserved. The Cement

Allocation and Coordinating Organisation has offered a special allotment of 59,000 tonnes of cement in favour of the Government of Maharashtra for purchase at public rates for the period July-September, 1966.

Allotment of C.G.I. Sheets for Maharashtra

4228. Shri D. D. Mantari: Will the Minister of Iron and Steel be pleased to state:

(a) whether special allotment of C.G.I. sheets for the public of Maharashtra is being made for the year 1966-67;

(b) if so, the quantity or tonnage of the allotment; and

(c) if the answer to part (a) above be in the negative, the reasons therefor?

The Deputy Minister in the Ministry of Iron and Steel (Shri P. C. Sethi): (a) No, Sir.

(b) Does not arise.

(c) No special allocation is possible as the producers are carrying a large number of outstanding orders and the production of G.C. Sheets has been reduced drastically because of shortage of zinc.

Allotment of C.G.I. Sheets for Public at Pondicherry

4229. Shri Ku. Sivappaghasan: Will the Minister of Iron and Steel be pleased to state:

(a) whether special allotment of C.G.I. sheets for the public of Pondicherry is being made for 1966-67;

(b) if so, the quantity or tonnage of the allotment; and

(c) if the answer to part (a) above be in the negative, the reasons therefor?

The Deputy Minister in the Ministry of Iron and Steel (Shri P. C. Sethi): (a) No, Sir.

(b) Does not arise.

(c) No special allocation is possible as the producers are carrying a large number of outstanding orders and the production of G.C. Sheets has been reduced drastically because of shortage of zinc.

Allotment of Cement for Pondicherry

4230. Shri Ku. Sivapppraghassan: Will the Minister of Industry be pleased to state:

(a) whether special allotment of cement for the public of Pondicherry is being made;

(b) if so, the quantity in tonnage of the allotment; and

(c) if the answer to part (a) above be in the negative, the reasons therefor?

The Minister of Industry (Shri D. Sanjivayya): (a) to (c). Under the scheme of decontrol, Government makes allotment of cement only for supplies to Government Departments/Organisations under the rate contract, for which 50 per cent of total cement production is reserved. The Cement Allocation and Coordinating Organisation has offered a special allotment of 240 tonnes in favour of Pondicherry for purchase at public rates for the period July—September, 1966.

रेलवे सेवा आयोग, इलाहाबाद द्वारा चुने गये तृतीय वर्ग के कर्मचारी

4231. श्री तरजू पाण्डेय : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि रेलवे सेवा आयोग, इलाहाबाद ने सिविल इंजीनियरी विभाग (क्षेत्रीय कर्मचारी) विशेष रूप से लोकोमोटिव कारखानों के लिये जो कर्मचारी (तृतीय वर्ग) चुने थे और जिन्हें मांडवा

लोकोमोटिव कारखाने में लगाया गया था, उन्हें अब फालतू घोषित कर दिया गया है ;

(ख) यदि हां, तो उसके कारण क्या हैं ;

(ग) क्या अब उन्हें अन्य रेलों में भेजा जा रहा है ; और

(घ) ऐसे कर्मचारियों की संख्या कितनी है ?

रेलवे मंत्रालय में राज्य-मंत्री (डा० राम सुभग सिंह) :

(क) जी नहीं ।

(ख) और (ग) सवाल नहीं उठता ।

(घ) कुछ नहीं ।

महाराष्ट्र तथा मध्य प्रदेश में खानों से खनिज पदार्थ निकालना

4232. श्री सोलंकी : क्या खान तथा धातु मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि महाराष्ट्र तथा मध्य प्रदेश में इस समय लगभग तीन सौ खानों से खनिज पदार्थ नहीं निकाले जा रहे हैं ;

(ख) यदि हां, तो इस के क्या कारण हैं ; और

(ग) इस संबंध में क्या कार्यवाही की गई है ?

खान तथा धातु मंत्री (श्री सु० कु० डे) :

(क) ऐसा प्रतीत होता है कि माननीय सदस्य का संकेत महाराष्ट्र तथा मध्य प्रदेश राज्यों का मैंगनीज अयस्क खानों की ओर है । 1961 और जून 1966 की अवधि में 169 खानों ने अस्थायी रूप से उत्पादन बन्द कर दिया तथा 15 खानें इन दो राज्यों में स्थायी